

(e) the details of funds released for installing and maintaining bridges, warning signs and speed breakers in these Wildlife Sanctuaries and National Parks?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (e) The information is being collected and will be laid on the Table of the House.

Land acquired for national highways

91. SHRI AVINASH PANDE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the area of land acquired by Government for construction of national highways, including the acquisition made for private companies for highway construction projects executed in Public-Private-Partnership mode since 2000, State-wise;

(b) the number of persons displaced in the above-mentioned process of land acquisition, State-wise; and

(c) the amount of money disbursed as compensation to such displaced persons and the progress of measures taken to ensure their rehabilitation and resettlement?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) The information is being collected and will be laid on the Table of the House.

Delay in environmental clearance for NHs

92. SHRI C.P. NARAYANAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether construction/widening of NHs gets prolonged due to delay in getting environmental clearances;

(b) whether any of these highways cross dense forest or National Parks and if so, in how many places; and

(c) whether steps are taken to avoid destruction of forests by such means as construction of tunnels or flyovers?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Yes, Sir. In few cases, projects have been delayed due to delays in getting environmental clearances. The details of